

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 22nd February, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 72/2016 (M.A. No. 143/2016)	Sandeep Brick Vs. State of U.P. & Ors.	Mr. Arvind Kumar Rai, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 85/2015 M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant Mr. Vishwendra Verma and Ms. Shivali, Adv. for R-1 Mr. V.K. Tondon, Adv. for R-2 & 10 Mr. Biraja Mahapatra, Adv with Mr. Dinesh Jindal, LO for R-3 Mr. Shubhra Parashar, Adv. for R-4 Ms. Puja Kalra, Adv. for MCD Mr. A. Kr. Prasad, Adv. for R-6 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-7 Mr. Balendu Shekhar & Mr. Akshay Abrol, Adv. for EDMC Mr. Pashul Chandra, Adv. for R-8
3.	Original Application No. 402/2015	Nithin Chandran Vs. Union of India & Ors.	Mr. Piyush Singh, Adv. for Applicant Ms. Vandana Bakshi, Adv. for R-2 Mr. Ankur Chhibber, Adv. for R-3 & 4
4.	Original Application No. 482/2015 (M.A. No. 114/2016)	Chaudhary Yashwant Singh Vs. State of U.P. & Ors.	Mr. Abhishek Kumar Chaudhary, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-2 Mr. Rajeev Mehta & Mr. M. K. Sapra, Adv. for R-3
5.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant Dr. Abhishek Attrey & Mr. Sumit Razora, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 & 4 Ms. Sakshi Popli, Adv. for DJB Mr. Sanjeev Ralli, Adv. for DPCC
FOR HEARING			
6.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Mr. T. S. Khehar, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. B. V. Niren, Adv. for R-9

7.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSII DC Ms. Sakshi Popli, Adv. for NDMC Mr. B. V. Niren, Adv.
8.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSII DC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P.S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. for Apex Chamber of Commerce Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana
9.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Suresh Tripathy, Adv. for DJB Mr. Tarunvir Singh Khehar, Adv.
10.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 & R-7 Mr. Pradeep Mishra, Adv. for R-3 Mr. Raj Kumar, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 Mr. Vikas Malhotra, Adv. for MoEF

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EXPERT MEMBER

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1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	M.A. No. 1164/2015 & (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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